BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 91/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

Name of the Company:

Aarti Industries Ltd.

V/s.

Khushbu Vinyl Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

1 RASSSH PARIKH ADVOCATS PETETIONER

HARMISIN 10. STIAN Achroade

ORDER

Learned Advocate Mr. Rashesh Parikh present for Applicant/ Operational Creditor. Learned Advocate Mr. Harmish Shah present for Respondent.

Objections filed by Respondent.

Applicant complied with section 9(c) of the Code.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent in part.

For further arguments of Learned Counsels appearing for both sides on aspect of pendency of winding up proceedings.

List the matter on 06.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of August, 2017.